

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 154036/2019, 15918/2020, in Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

IA No. 154036/2019 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 15918/2020 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 12-04-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBER]

For Petitioner(s)

Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Anurag Tomar, Adv.

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Despite calling out the matter twice, learned counsel for the petitioner could not be connected through video conferencing.

List the matter after four weeks.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)